

**GOVERNMENT OF INDIA
CHEMICALS AND FERTILIZERS
LOK SABHA**

UNSTARRED QUESTION NO:3307

ANSWERED ON:13.12.2012

HOARDING BLACKMARKETING AND ARTIFICIAL SCARCITY OF FERTILIZERS

Deshmukh Shri K. D.;Karwariya Shri Kapil Muni;Nishad Capt.(Retd.) Jainarayan Prasad;Ram Shri Purnmasi

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether the cases of hoarding, black-marketing, and artificial scarcity of fertilizers have been reported in the country;
- (b) If so, the number of such cases came to light during the last three years, State-wise and the action taken by the Union Government against the persons found guilty in this regard; and
- (c) the steps taken by the Union Government to prevent such malpractices and to ensure the adequate supply of fertilizers in the country?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION
AND MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT KUMAR JENA)

(a) to (b): There are reports of alleged blackmarketing and hoarding from some quarters but the same has not been confirmed by the State Governments.

(c): State Governments under the extant provisions of Fertilizer Control Order (FCO), 1985 are adequately empowered to take preventive/punitive actions against the offenders indulged in such activities. Department of Fertilizers has also advised / sensitized the State Governments for gearing up enforcement agencies under their jurisdiction to prevent such alleged cases.